

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES  
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

16. Counsel for petitioner. R. RAMKUMAR.

2. Anupama Kumar  
for R. Parthasarathy Counsel for  
Respondent

*Anupama Kumar*

**ORDER**

Petitioner alongwith the counsel present. Counsel for respondent present. Both the counsel prayed time for making discussions in regard to the possibility of a settlement between the parties. Time extended at their request. Put up on 22.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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